

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

58.20

C.P No. 14/(MAH)/2016  
CA No.


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE PARTIES: M/s. K C Holdings Pvt. Ltd.  
V/s.  
M/s. Caprihans India Limited

SECTION OF THE COMPANIES ACT: 241 to 244 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	S. R. zvi Nasrati i/l. Thakre Javwala A Associates.	Asst. Secy Res No 6701 i/l	
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**ORDER**

CP 14/241-244/NCLT/MUM/MH/2016

At request of the respondent and petitioner counsel, list this matter on  
21-07-2017

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)